ding upon the age of the vehicle, as indicated below:-

Age of the bus	٠ :					Hire charges Stand rd size	Mini
0-2 years .			•		•	Rs. 2.32 per km.	Rs. 1.96 per km
02-06 years .						Rg. 2.05 per km.	Rs. 1 51 per km
Above of years	•	•		•		Rs. i.85 per km.	Rs. 1 53 per km

- 2. Each private bus is allotted 225 guaranteed Kms. per day and in case of buses hired under the reserved quota for scheduled castes the guaranteed Kms. to be operated per day is 250.
- 3. The DTC provides the conductor and retains the earnings whereas it is the responsibility of the bus owner to provide the driver at his own cost.

Some buses hired under Administrative and Operational Central Charges (AOCC) Scheme in the past are also running under DTC operation. Under this scheme, the bus owner retains the income, provides his own crew, but has to pay the DTC Administrative charges ranging from Rs. 250 to Rs. 500 per bus per month.

(b) The number of private buses engaged by the DTC under various schemes as on 7-5-85 is as under:

1. No of stind and size base, engag duader K.M. See as	8	1242
2. No. of Mini buses eng. god- under K.M. Scheme	•	43
3. No. of st nd rd size bus s under A.O.C C. Scheme		10
4. No. of Mini buses under A O.C.C. Scheme		11
Total		1306

(c) There is no variation in the terms and conditions. Kilometrage to a bus is allotted depending upon the length of route, with a view that in the whole month the average per day does not exceed 225 Kms. In

case the route length is more, the bus is given rests for adjustment. Less Kms. than the average are allotted only when the operator asks for a particular route with a shorter route length. This is done with the written consent of the operator.

(d) The maximum payment per day in case of standard size bus is made for 250 Kms. at the rate of Rs. 2.32 paise which comes to Rs. 580 and the minimum payment is for 225 Kms. at the rate of Rs. 1.85 which works out to Rs. 416.25 paise. However, those who have been allotted less kilometens at their own request might be getting payment even less than the minimum.

Chartering of a Ship for Fifth India Expedition to Antarctica

1478. SHRI BIR BHADRA PRATAP SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether it is a fact that on the advice of Department of Ocean Development efforts are being made to acquire and/or charter a ship for the proposed fifth Indian expedition to the Antarctica;
- (b) whether Government have received proposals for chartering of such a ship; and
 - (b) if so, the number of breakthereof, together with the names of the shipyards which submitted their proposals alongwith countries of their origin. Terms of payments of chartering rates, the basis of rates and the facilities available in each such versel?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z. R. ANSARI): (a) and (b) Yes, Sir.

(c) The charter is sull under negotiation and it is not in the public interest to disclose the details.

Import of Improved Fire Doors by Cochin Shipyard

1479. SHRI BIR BHADRA PRA-TAP SINGH: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

- (a) whether the Cochin Shipyard Limited, has been importing fire doors from abroad for use in vessels under construction at the shipyard;
- (b) if so, what are the details of imports made so far during the last three years;
- (c) whether some preposals have also been received by the shipyard from the West German based units manufacturing such fire doors with advanced technology; and
- (d) if so, what are the details thereof and what action is being taken for procurement of improved doors in the near future?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI): (a) Yes, Sir.

- (b) During the past three years, ending March, 1985, Cochin Shipyard Limited imported fire doors to meet requirements of two ships at an approximate cost of Rs. 7.93 lakhs from M/s. Alvestaprodukter, Ship Doors AB, Sweden.
- (c) No proposal, for manufacturing this item or a collaboration, received from any West German Firm, is under consideration of CSL. M/s. Blohm And Voss. Hamburg had submitted quotations in 1981 against CSL tender for supply of fire doors for its Ship 008.

(d) Does not arise. Future requirements of fire doors will be procured by CSL on tender basis from the international market as at present.

Complaints of Enforced Contributions from School Children in Delhi

Will the Minister of EDUCATION be pleased to state:

- (i) whether complaints have been received from the parents and parent-teachers associations that in some Girls Secondary/Higher Secondary School in Shakarpur, Delhi children are made to contribute Rs. 1.50 per month without any receipt;
- (b) whether the Directorate of Education, have looked into these complaints;
- (c) whether any enquiry is being made from the school children and the teachers; and
- (d) if so, the details and the results thereof?

THE MINISTER OF EDUCATION (SHRI K. C PÄNT) (a) to (c) Yes, Sir.

(d) The enquiry report is yet to be finalised.

Power Failure in Trans-Yamuna Areas of Delhi

1481. SHRI SURAJ PRASAD: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) whether Government are aware that there is frequent breakdown of power in Laxmi Nagar and Shakarpur in trans-Yamuna areas of Delhi particularly in summer;
- (b) if so, the number of breakdowns and the dates when there was no power supply during April, 1985 and up to the first week of May, 1985; and